


9

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.433/BB/2018	For admission	Sec 252	Union Mines and Minerals Pvt Ltd	Dhiren N P PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

PETITIONER/s :



RESPONDENT/s :


ORDER

Heard Learned Counsel for Petitioner.

Admit. Issue notice to ROC. Registry is directed to prepare notice. Learned Counsel to collect the notice and serve on ROC and file proof of service.

ROC is directed to submit its report within three weeks.

Post the case on 16.08.2018.


Member (T)
Member (J)